## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.213/BB/ 2017	-	Admission	252(3)	Professional Civil Infra Pvt. Ltd. Vs ROC

SURESH-K-S(9844862934) NAME (IN CAPITAL) SL.

BURESHIKE,

**SIGNATURE** 

NO. & PHONE NUMBER REPRESENTATION TO WHOM

## ORDER

Rep. of PCS for Petitioner Company is present. He stated that, PCS is unwell and further reported that, additional information was supplied in the registry. Issue notice to ROC-Karnataka, Bangalore. Registry to prepare notice and PCS for Petitioner is directed to collect it from the registry and to serve it on ROC-Karnataka, Bangalore. List it on 12/01/2018.

Member (T)

Member (J)